

**DETAILED DEMANDS FOR GRANTS OF  
MINISTRIES, REPORTS OF COMPTROLLER  
AND AUDITOR GENERAL FOR 1969-70  
AND 1970-71.**

**THE MINISTER OF STATE IN  
THE MINISTRY OF FINANCE (SHRI  
K. R. GANESH):** I beg to lay on  
the Table—

(1) A copy each of the Detailed  
Demands for Grants (Hindi and Eng-  
lish versions) of the following  
Ministries for 1973-74:—

- (i) Ministry of Defence.
- (ii) Ministry of Finance.
- (iii) Ministry of Shipping and  
Transport.
- (iv) Ministry of Steel and Mines.

[Placed in Library. See No. LT-  
4591/73].

(2) A copy each of the following  
parts (Hindi version) of the Report of  
the Comptroller and Auditor General  
of India for the year 1969-70—Union  
Government (Commercial), under  
article 15(1) of the Constitution:—

Part VI—National Seeds Corporation  
Limited.

Part VII—Pyrites, Phosphates and  
Chemicals Limited.

Part X—Appraisal of the working  
of the Fertilisers and Chemicals, Tra-  
vancore Limited.

Part XII—Individual Irregularities  
noticed in the Undertakings not taken  
up for comprehensive appraisal by  
the Audit Board and a resume of the  
Reports of the Company Auditors.

(3) A copy of the Report (Hindi  
version) of the Comptroller and  
Auditor General of India for the year  
1970-71—Union Government (Com-  
mercial) Part I, under article 15(1)  
of the Constitution.

[Placed in Library. See No. LT-4592/  
73].

**ANNUAL REPORT OF HIMACHAL PRADESH  
AGRO-INDUSTRIES CORPORATION FOR  
1970-71**

**THE MINISTER OF STATE IN  
THE MINISTRY OF AGRICULTURE  
(SHRI ANNASAHAB P. SHINDE):** I  
beg to lay on the Table a copy of the  
Annual Report (Hindi and English  
versions) of the Himachal Pradesh  
Agro-Industries Corporation Limited,  
Simla, for the year ended on 31st  
March, 1971 along with the Audited  
Accounts, under sub-section (1) of  
section 619A of the Companies Act,  
1956. [Placed in Library. See No.  
LT-4593/73].

**ANNUAL REPORT OF N.C.E.R.T FOR  
1970-71**

**THE DEPUTY MINISTER IN THE  
MINISTRY OF EDUCATION AND  
SOCIAL WELFARE AND IN THE  
DEPARTMENT OF CULTURE (SHRI  
D. P. YADAV):** I beg to lay on the  
Table a copy of the Annual Report  
(Hindi and English versions) of the  
National Council of Educational Re-  
search and Training, New Delhi, for  
the year 1970-71.

[Placed in Library. See No. LT-  
4594/73].

12 51 hrs.

**HOMOEOPATHY CENTRAL  
COUNCIL BILL**

**(i) REPORT OF JOINT COMMITTEE**

**DR. SANKATA PRASAD (Mis-  
rikh):** I beg to lay on the Table a  
copy of the Report of the Joint Com-  
mittee on the Bill to provide for the  
Constitution of a Central Council of  
Homoeopathy and the maintenance of  
a Central Register of Homoeopathy  
and for matters connected therewith

**(ii) EVIDENCE**

**DR. SANKATA PRASAD:** I beg to  
lay on the Table a copy of the record  
of evidence (Volumes I and II) ten-  
dered before the Joint Committee on  
the Bill to provide for the constitution  
of a Central Council of Homoeopathy  
and the maintenance of a Central  
Register of Homoeopathy and for  
matters connected therewith.